

figures of train accidents which occurred during the period January, 1969 to June 1969 are given below :

Railway	No. of accidents*
1. Central . . .	49
2. Eastern . . .	28
3. Northern . . .	74
4. North Eastern . . .	48
5. Northeast Frontier . . .	66
6. Southern . . .	52
7. South Central . . .	66
8. South Eastern . . .	35
9. Western . . .	54
TOTAL . . .	472

*Train accidents in the categories of collisions, derailments, level crossing accidents and fires in trains.

(b) Information is being collected and will be laid on the Table of the House.]

PRODUCTION OF STAINLESS STEEL BY NEW PROCESS

1076. SHRI B. C. PATTANAYAK : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state whether in view of the growing shortage of stainless steel what steps do Government propose to take to commercially exploit a new process developed by an Indian Metallurgist of indigenously manufacturing Stainless Steel, which has been patented as Indian Patent Specification No. 91020, and which has already generated wide interest abroad ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT): The question presumably refers to patent taken by one Dr. D. R. Malhotra, Retired Metallurgist, for a process for the production of aluminium manganese alloy steel, claimed to possess corrosion resistance properties comparable to stainless steel. Import of low carbon ferro-manganese and low carbon ferro-aluminium were desired by Dr. D. R. Malhotra for carrying out trial production.

This request was duly recommended. The National Metallurgical Laboratory of CSIR would be happy to assist in assessing the merits of the invention if the material and related data are supplied to the Laboratory.

†ABOLITION OF UPPER HOUSE IN BIHAR

591. SHRI S. A. KHAJA MOHI-DEEN: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether the Government of Bihar is considering to abolish the Upper House in the State ; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI MOHD. YUNUS SALEEM) : (a) The Government of India have no information.

(b) Does not arise

‡APPEALS BEFORE INCOME-TAX APPELLATE TRIBUNALS

786. SHRI KRISHAN KANT :
DR. SALIGRAM :
SHRI ARJUN ARORA :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to lay on the Table of the House, a year-wise statement for the years 1957-58 to 1968-69 showing :

(i) the number of appeals pending before Income-tax Appellate Tribunals on the 1st April of each year ;

(ii) the number of appeals filed during each year ; and

(iii) the number of appeals disposed of during each year ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI MOHD. YUNUS SALEEM) : The information is being collected and will be laid on the Table of the House.

†Transferred from the 30th July, 196 .

‡Transferred from the 5th August, 1969.